### GOVERNMENT OF INDIA MINISTRY OF WOMEN AND CHILD DEVELOPMENT

#### LOK SABHA UNSTARRED QUESTION No. 4101 TO BE ANSWERED ON 19.03.2021

### MENTAL HEALTH ASSISTANCE AT SHELTER HOMES

4101. Shri Mohammed Faizal P.P.

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether shelter homes for women and children currently offer mental health counselling in India;
- (b) if so, the details thereof along with the number of such homes, State/UT-wise;
- (c) whether there exists any monitoring protocol to ensure mental health counselling is provided in all shelter homes; and
- (d) if so, the details thereof and if not, the reasons therefor?

### ANSWER

### MINISTER OF WOMEN AND CHILD DEVELOPMENT (SRIMATI SMRITI ZUBIN IRANI)

(a) & (b) The Ministry of Women and Child Development implements various Schemes which have the provision of shelter homes for providing medical care, including mental health counselling, to the women and children who are in difficult circumstances or are without any social and economic support. Details of such Schemes are given below:

SwadharGreh: The Scheme caters to women victims of difficult circumstances in need of institutional support for rehabilitation so that they can lead their life with dignity. The details of total number of homes under SwadharGreh Scheme, State-wise is at Annexure I.

Ujjawala: It is a comprehensive scheme comprising five components viz. prevention, rescue, rehabilitation, reintegration and repatriation of victims of trafficking of women and children for commercial sexual exploitation. The details of total number of homes under Ujjawala Scheme, State-wise is at Annexure II.

Child Protection Services: The Ministry of Women & Child Development is implementing a centrally sponsored scheme, named Child Protection Services (CPS) scheme (erstwhile ICPS), which supports the measures for institutional and non-institutional care aimed at well being of children in distress situations. Under this Scheme the Central Government provides grants to each District Child Protection Units for hiring one counselor for providing counselling services to children in conflict with law and children in need of care and protection. Details of the number of Child Care Institutions being supported under CPS during the current financial year is at Annexure III.

(c)& (d) Under SwadharGreh scheme monitoring is done at District level, State level and Central level to ensure smooth functioning, identifying gaps and suggesting steps that would leave to their better functioning.

Under Ujjawala scheme, evaluation of projects is undertaken by Panchayati Raj Institutions, Block Level Institutions and District Level Institutions. Monitoring of the scheme is also done at State level and Central level.

Under Child Protection Services, State Governments are required to appoint Inspection Committee for the State and District for mandatory inspection of all facilities housing children.

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# Annexure I

Annexure referred to in reply to Part b. of LokSabhaUnstarred Question No.4101 for reply on19.03.2021 regarding Mental Health Assistance in Shelter Homes by Shri Mohammed Faizal P.P. The details of total number of homes under SwadharGreh Scheme, State-wise is as under:-

S.No.	States/UTs	Swadhar Homes	
1.	Andaman and Nicobar Islands	1	
2.	Andhra Pradesh	22	
3.	Arunachal Pradesh	1	
4.	Assam	16	
5.	Bihar	0	
6.	Chandigarh	1	
7.	Chhattisgarh	3	
8.	Delhi	2	
9.	Gujarat	9	
10.	Himachal Pradesh	1	
11.	Jammu & Kashmir	3	
12.	Jharkhand	5	
13.	Karnataka	52	
14.	Kerala	7	
15.	Madhya Pradesh	16	
16.	Maharashtra	9	
17.	Manipur	23	
18.	Mizoram	11	
19.	Meghalaya	2	
20.	Nagaland	2	
21.	Odisha	55	
22.	Punjab	2	
23.	Puducherry	1	
24.	Rajasthan	9	
25.	Sikkim	1	
26.	Tamil Nadu	35	
27.	Telangana	23	
28.	Tripura	3	
29.	Uttar Pradesh	13	
30.	Uttrakhand	1	
31.	West Bengal	33	
	Total	362	

Annexure referred to in reply to Part b.ofLokSabhaUnstarred Question No.4101 for reply on19.03.2021 regarding Mental Health Assistance in Shelter Homes by Shri Mohammed Faizal P.P. The details of total number of homes under Ujjawala Scheme, State-wise is as under:-

S.No	State	Ujjawala Homes		
1.	Andaman & Nicobar Island	0		
2.	Andhra Pradesh	5		
3.	Arunachal Pradesh	0		
4.	Assam	20		
5.	Chandigarh	0		
6.	Chhattisgarh	3		
7.	Delhi	0		
8.	Goa	1		
9.	Gujarat	2		
10.	Himachal Pradesh	0		
11.	Jammu & Kashmir	0		
12.	Jharkhand	2		
13.	Karnataka	13		
14.	Kerala	3		
15.	Madhya Pradesh	0		
16.	Maharashtra	5		
17.	Manipur	19		
18.	Meghalaya	0		
19.	Mizoram	2		
20.	Nagaland	1		
21.	Odisha	12		
22.	Puducherry	0		
23.	Punjab	0		
24.	Rajasthan	1		
25.	Sikkim	0		
26.	Tamil Nadu	4		
27.	Telangana	5		
28.	Tripura	0		
29.	Uttar Pradesh	2		
30.	Uttrakhand	2		
31.	West Bengal	2		
	Total	104		

## Annexure III

Annexure referred to in reply to Part b. of LokSabhaUnstarred Question No.4101 for reply on19.03.2021 regarding Mental Health Assistance in Shelter Homes by Shri Mohammed Faizal P.P. The details of total number of homes under CPS Scheme, State-wise is as under:-

		Institutional Care [Home s]	Open Shelters	Specialised Adoption A gencies
S1 No	States/UTs	No. Assisted	No. Assisted	No. Assisted
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1	Andhra Pradesh	72	6	14
2	Arunachal Pradesh	5	0	1
3	Assam	42	6	19
4	Bihar	26	0	13
5	Chhattisgarh	66	9	12
	Goa	20	2	2
7	Gujarat	59	2	13
8	Haryana	31	14	7
9	Himachal Pradesh	32	3	1
10	Jammu and Kashmir	17	0	2
11	Jharkhand	41	5	12
12	Karnataka	87	35	31
13	Kerala	29	4	11
14	Madhya Pradesh	65	9	26
15	Maharashtra	77	7	18
16	Manipur	46	16	9
17	Meghalaya	44	4	4
	Mizoram	45	0	7
19	Nagaland	37	3	4
	Orissa	94	12	27
21	Punjab	19	0	6
22	Rajasthan	95	20	21
23	Sikkim	16	4	4
24	Tamil Nadu	198	11	20
25	Tripura	24	4	6
	Uttar Pradesh	75	20	25
27	Uttarakhand	23	3	5
	West Bengal	70	37	25
	Telangana	40	0	11
	Andaman & Nicobar	10	-	2
	Chandigarh	6	0	2
	Dadra and Nagar Hav eli	0	1	1
33	Daman and Diu	1	-	-
	Lakshadweep	-		
	Delhi	28	9	3
	Puducherry	28	1	2
	Total	<b>1565</b>	<b>247</b>	366